CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre, Nauroji Nagar, New Delhi- 110029 Ph: 011-26189709 Fax: 011-20904365

Petition No.: 213/TT/2024

Date: 7.5.2025

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Shri Moh. Mohsin Chief General Manager (Commercial), Power Grid Corporation of India Limited, Saudamini, Plot No. 2 Sector-29, Gurgaon-122001

Subject:- Petitio

Petition for the determination of transmission tariff from proposed COD to 31.3.2024 for Transmission Asset-1: 1 No. 220kV Line Bay at Chamera Pooling Station under "One No. of 220 kV Line Bay at Chamera Pooling Point for 2nd circuit stringing of 220kV Karian-Chamera Pool line"

Sir,

With reference to your Petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 26.5.2025:-

2019-24 Period

- a) Details of reasons for time over-run and correspondence exchanged, if any, chronology of the time over-run along with documents in the format as per Annexure-I.
- b) Provide a soft copy of the revised Liability Flow Statement in xlsx format.
- c) Provide reason for ACE claimed in the instant Petition.
- d) Provide reason for the change in ACE claimed earlier and claimed vide affidavit dated 13.2.2025.
- e) Provide revised Initial Spares Discharge Statement for the revised Initial Spares claimed in the instant Petition.

Forms

- a) Revised Form-5 & Form-13
- 2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
- 3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant Petition.
- 4. In case the above said information is not filed within the specified date, the Petition shall be disposed based on the information already on record.

Yours faithfully,

Sd/-(Kamal Kishor) Deputy Chief (Law)

Annexure-I

Activity	Period of activity				Time over-run	Reason(s) for
	Planned		Achieved		Tillie over-full	time over-run
	From	То	From	То		
Land Acquisition						
LOA						
Supplies						
(Structure,						
equipment's, etc.)						
Civil works &						
Erection						
Testing &						
commissioning						
Other activities, if						
any, lead to time						
over-run.						